Filing under list of Stakeholders under regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

Annexure-6

Name of the corporate debtor: SND LIMITED; Date of commencement of liquidation: 06/12/2023 (Order received on 08/12/2023); List of stakeholders as on: 18/01/2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	SBI Trustee	22/12/2023	24,32,355	24,32,355	Unsecured	--	--	--	--	--	--	--	--	--
	Total		**24,32,355**	**24,32,355**	--	--	--	--	--	--	--	--	--	--